

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:531
ANSWERED ON:14.05.2012
NATIONAL HIGHWAYS NETWORK
Yadav Shri Hukamdeo Narayan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total length of one lane/two lane/four lane/six lane and eight lane roads in the country, State-wise;
- (b) the salient features of the policy with regard for striking a country-wide balance for laning of roads;
- (c) whether the Government proposes to spread the National Highways network in the districts declared as under-developed and backward in each State including Bihar;
- (d) if so, the details thereof;
- (e) whether the National Highways passing through the State of Bihar are being strengthened and widened by the National Highways Authority of India and if so, the details thereof; and
- (f) whether the progress of the said work in Bihar is satisfactory and if not, the reasons therefor alongwith the action being taken by the Government in this regard?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C. P. JOSHI)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 531 FOR ANSWER ON 14.05.2012 ASKED BY SHRI HUKUMDEV NARAYAN YADAV REGARDING NATIONAL HIGHWAYS NETWORK

(a) This Ministry is primarily responsible for development and maintenance of National Highways (NHs) in the country. The responsibility for development and maintenance of other roads are vested with the concerned State Governments and other concerned agencies / organizations. The State / Union Territory (UT)-wise details of length of less than 2-lane, 2-lane and 4 and more lane NHs are at Annexure-I.

(b) The Government has taken up widening / upgradation of NHs under various phases of the National Highways Development Project (NHDP). Apart from this, the Government has also taken up development / upgradation of NHs and State Roads under Special Accelerated Road Development Programme in the North East (SARDP-NE) including Arunachal Pradesh Package and Special programme for development of Roads in the Left Wing Extremism (LWE) affected areas. The widening and upgradation of other NHs not included under these programmes are taken up under Annual Plans, depending upon the inter-se priority, traffic density and availability of funds.

(c) and (d) Declaration of State Roads as new NHs, including those passing through Scheduled / Backward Areas, in various States including Bihar, is considered from time to time depending upon requirement of connectivity, inter-se priority and availability of funds.

(e) and (f) Details of the development of various NH stretches under NHDP in the State of Bihar entrusted to the National Highways Authority of India (NHA) are enclosed at Annexure-II.

The progress of NHDP in Bihar have been adversely affected due to delay in Land acquisition, shifting of utilities, cutting of trees and obtaining forest clearances, unprecedented floods, adverse weather conditions, law and order problems, and poor performance of contractors. The projects are reviewed and monitored on regular basis at various levels and necessary corrective actions are being taken up accordingly in order to resolve the outstanding issues so as to ensure their smooth progress.